

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION. 406/2025

IN THE MATTER OF:

SUYASH MISHRA

...APPLICANT

VERSUS

STATE OF U.P. & ORS.

...RESPONDENT(s)

INDEX

S.NO.	PARTICULARS	PAGE NO.
1.	RESPONSE ON BEHALF OF RESPONDENT NO. 3 IN COMPLIANCE OF THE ORDER DT. 20.02.2026 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI	
	ANNEXURES	
2.	COPIES OF THE DRAIN ANALYSIS REPORTS ALONG WITH PHOTOGRAPHS OF BIOREMEDIATION WORKS AND IRON GRILLS ARE ANNEXED HEREWITH AND MARKED AS ANNEXURE R-1	
3.	COPIES OF THE ANALYSIS REPORTS AND PHOTOGRAPHS OF THE OPERATIONAL FSTP PLANT ARE ANNEXED HEREWITH AND MARKED AS ANNEXURE R-2.	

4.	COPIES OF THE LETTERS DATED 04.11.2025 AND 11.11.2025 ARE ANNEXED HEREWITH AND MARKED AS ANNEXURE R-3.	
5.	A COPY OF THE LETTER DATED 20.11.2025 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE R-4.	
6.	COPIES OF THE LETTERS DATED 07.01.2026 AND 17.03.2026 ARE ANNEXED HEREWITH AND MARKED AS ANNEXURE R-5.	
7.	A COPY OF D.O. LETTER NO. 1A/JAN/2025 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE R-6.	
8.	A COPY OF THE BUILDING PLAN APPROVAL DATED 06.07.2015 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE R-7	
9.	A COPY OF THE RELEVANT MUNICIPAL RECEIPT/LICENCE DATED 19.01.2026 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE R-8.	
10.	COPY OF THE STP PROJECT DETAILS HAS BEEN ANNEXED HEREWITH AS ANNEXURE R-9.	

THROUGH COUNSEL



BHANWAR PAL SINGH JADON
COUNSEL FOR STATE OF U.P.

Bhanwar09jadon09@gmail.com | 9639286572

Date: 20.05.2026

Place: NOIDA

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION. 406/2025

IN THE MATTER OF:

SUYASH MISHRA

VERSUS

STATE OF U.P. & ORS.

...RESPONDENT(S)



RESPONSE ON BEHALF OF RESPONDENT NO. 3 IN COMPLIANCE
OF THE ORDER DT. 20.02.2026 PASSED BY THE HON'BLE
NATIONAL GREEN TRIBUNAL, NEW DELHI

I, Beena Singh, aged about 48 years, W/o Shri
Avinash Singh, posted as, Executive officer
Akbarpur
do hereby solemnly
affirm and state as under:

1. That I, the Deponent in the above captioned matter, am fully conversant with the facts of the case and am competent and authorized to swear the present reply.
2. That I, state that the contents of this reply have been drafted by my counsel on my instructions, and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.



9
अधिसापी अधिकारी
नगर पालिका परिषद
अकबरपुर-अम्बेडकरनगर

3. That the present Original Application has been filed alleging unauthorized construction by Respondent No. 5 namely “Swapnil Hotel” within 100 meters of River Tamsa in District Ambedkar Nagar, Uttar Pradesh.
4. That the present matter was last listed for hearing on 20.02.2026, wherein the Hon’ble Tribunal directed as under:

“1. A letter has been circulated by counsel for the Respondent No. 3 seeking four weeks’ time to file the response.”
5. That it is respectfully submitted that Nagar Palika Parishad Akbarpur is conscious of the ecological sensitivity and environmental significance of River Tamsa and has been continuously undertaking measures for prevention of pollution, sewage management, solid waste management and river conservation within its jurisdiction.

I. SEWAGE MANAGEMENT AND BIOREMEDIATION MEASURES

6. That at present no untreated sewage or polluted water is being directly discharged into River Tamsa from the municipal area under the jurisdiction of Nagar Palika Parishad Akbarpur.

7. That polluted water flowing through six major drains i.e.:

i. Near Tumsa Bridge Outlet

ii. Shivala Ghat Outlet

iii. Near Chunna Bhatti Outlet

iv. Near Mahotra Petrol Pump Outlet

v. Gadaya Outlet

vi. Udyan Vibhag Park Outlet

falling within the municipal limits is being treated through the process of bioremediation prior to discharge into the river. Further, iron screens/grills have also been installed at various locations to prevent solid waste, plastic waste and floating materials from entering into the river. That an MRF plant has also been constructed at Ward No. 5, Shivbaba, Nagar Palika Parishad, Akbarpur.

8. That regular monitoring and analysis of drain water is being undertaken and only treated water is permitted to flow into the river in order to minimize environmental impact and maintain river ecology.

Copies of the drain analysis reports along with photographs of bioremediation works, iron grills and MRF plant are annexed herewith and marked as **ANNEXURE R-1.**

II. EXISTING FSTP FACILITY

9. That it is submitted that an FSTP (Faecal Sludge Treatment Plant) having a capacity of approximately 32 KLD is presently operational within the municipal area of Nagar Palika Parishad Akbarpur for scientific treatment and disposal of faecal sludge and septage generated within the municipal limits.
10. That the said FSTP facility is functioning for treatment of septic waste and faecal sludge in accordance with sanitation and environmental standards. Copies of the analysis reports and photographs of the operational FSTP plant are annexed herewith and marked as **ANNEXURE R-2**.

III. PROPOSAL FOR ESTABLISHMENT OF STP AND SEWER NETWORK

11. That presently no underground sewer line network exists within Nagar Palika Parishad Akbarpur and no Sewage Treatment Plant (STP) has yet been established for centralized sewage treatment.
12. That in view of the increasing population and the requirement for long-term sewage management, continuous steps have been initiated by Nagar Palika Parishad Akbarpur in coordination with Uttar Pradesh Jal Nigam and the State Government for establishment of an STP and sewer network within the municipal limits.

13. That vide letter dated 04.11.2025 issued by Nagar Palika Parishad Akbarpur to the Executive Engineer, Construction Division, Uttar Pradesh Jal Nigam, Ayodhya, assistance was sought for preparation of a Detailed Project Report (DPR) for installation of Sewage Treatment Plant (STP) and laying of sewer lines in Akbarpur town.

14. That thereafter vide another letter dated 11.11.2025 issued through the District Magistrate, Ambedkar Nagar, the Executive Engineer, Uttar Pradesh Jal Nigam was again requested to prepare the DPR for STP and sewer line works for providing permanent solution to sewage disposal and treatment within the municipal area.

Copies of the letters dated 04.11.2025 and 11.11.2025 are annexed herewith and marked as **ANNEXURE R-3**.

15. That during the process of identification of land for establishment of STP, a joint inspection was conducted by officials of Uttar Pradesh Jal Nigam, municipal authorities and revenue authorities. Initially proposed land was found unsuitable due to absence of an access road. That thereafter land bearing Gata No. 257-Kha, area 7.211 hectares situated at Revenue Village Sijhouli, falling within municipal limits, was identified and found suitable for establishment of STP.

16. That consequently, vide letter dated 29.11.2025, Nagar Palika Parishad Akbarpur communicated that it has no objection for utilization of the said land for establishment of STP subject to compliance with applicable Government norms and technical standards.

A copy of the letter dated 29.11.2025 is annexed herewith and marked as **ANNEXURE R-4.**

17. That further vide letters dated 07.01.2026 and 17.03.2026, Nagar Palika Parishad Akbarpur requested the Executive Engineer, Uttar Pradesh Jal Nigam (Urban), Ayodhya to provide updated progress regarding preparation of DPR, implementation plan and further action for establishment of STP pursuant to the directions issued by the Uttar Pradesh Pollution Control Board.

Copies of the letters dated 07.01.2026 and 17.03.2026 are annexed herewith and marked as **ANNEXURE R-5.**

18. That it is further submitted that the District Magistrate, Ambedkar Nagar vide D.O. Letter No. 1A/JAN/2025 addressed to the Principal Secretary, Urban Development Department, Government of Uttar Pradesh requested inclusion of STP and sewer network projects for Nagar Palika Parishad Akbarpur under the AMRUT 2.0 Programme in view of absence of sewerage infrastructure in the town.

A copy of D.O. Letter No. 1A/JAN/2025 is annexed herewith and marked as **ANNEXURE R-6.**

IV. SWAPNIL HOTEL AND SANITATION COMPLIANCE

19. That it is submitted that the building plan of the premises in question, namely Hotel Swapnil, had been approved by Nagar Palika Parishad Akbarpur on 06.07.2015 in accordance with applicable municipal regulations.

A copy of the building plan approval dated 06.07.2015 is annexed herewith and marked as **ANNEXURE R-7.**

20. That the hotel establishment has also deposited the prescribed municipal charges towards disposal and management of solid waste generated from its restaurant and municipal services are being extended accordingly.

A copy of the relevant municipal receipt/licence dated 19.01.2026 is annexed herewith and marked as **ANNEXURE R-8.**

21. That a functional sewage/septic treatment system having approximately 10 KLD capacity is installed near the disputed premises comprising treatment units including Bar Screen Chamber, Equalization Tank, Settling Tank, NVBR Reactor, Steam Settler Filter and Treated Water Tank for treatment of wastewater prior to disposal.

A Copy of the STP Project Report has been annexed herewith as ANNEXURE

R-9.

22.Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.

[Signature]
DEPONENT
 अधिशाषी अधिकारी
 नगर पालिका परिषद
 अकबरपुर-अम्बेडकरनगर

VERIFICATION

Verified at Colchattan on this 19 day of May, 2026, that the contents of the above affidavit from paragraphs 1 to 22 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



DEPONENT
[Signature]
 I identify deponent
 Smt Beena Singh
 S.O. 11.P.P. Ambedkar Nagar
 who put her signature
 before me.
DEPONENT
[Signature]
 19/5/26

DEPONENT Sri... Beena Singh
 IDENTIFIED By Sri. Al. Tiwar Adult
 NOTARY
 Ambedkar Nagar
 19-5-26



VANI ANALYTICAL RESEARCH PRIVATE LIMITED

(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) - 245101

GSTIN : 09AAKCV4471H1ZW | CIN : U71200UP2024PTC209530

Website : www.vanianalytical.com, E-mail : Info@vanianalytical.com

E-mail : varpllab2024@gmail.com | Mob.: 7253801909, 6398894586



TC-17098

TEST REPORT

TEST REPORT NO. VARPL/TR/25032026/006

DATE OF REPORT: 25.03.2026

WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/S, EXECUTIVE OFFICER
NAGAR PALIKA PARISHAD AKBARPUR,
AMBEDKAR NAGAR

Date of Sampling : 20.03.2026
Analysis Start Date : 21.03.2026
Analysis End Date : 25.03.2026
Sample ID No : VARPL/WWW/21032026/008
ULR Number : TC170982600000927F
Sampling Done By : VARPL STAFF
Sampling Description : WASTE WATER
Sampling Location : NEAR TUMSA BRIDGE OUTLET
Sampling Method : VARPL/SOP/QSP/010A
Sample Quantity : 2.0 + 0.5 LTR.
Packing Condition : SEALED
Packed In : P.V.C. CANE & GLASS BOTTLE

S. No.	Test Parameters	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	pH	-	7.09	5.5 - 9.0	APHA 4500-H+
2	Total Suspended Solids,(TSS)	mg/L	62.0	100	APHA 2540-D
3	Biochemical Oxygen Demand, (BOD _{3d} 27°C)	mg/L	14.5	30	IS: 3025 (Part-44)
4	Chemical Oxygen Demand,(COD)	mg/L	154.0	250	APHA 5220-C
5	Oil & Grease (O & G)	mg/L	<4.0	10	APHA 5220 B
6	Coliform Count	MPN/100ml	113	1000	APHA 9221 B

*****End of Test Report*****

For Vani Analytical Research Pvt. Ltd.

Page 1 of 1



MANMOHAN MITTAL
CHECKED BY

Shardha Gupta
Quality Manager

AUTHORIZED SIGNATORY

Format No VARPL/QSP/QF/7.8/01, Issue No. 01, Date 01.01.2025, Rev. Nc. 00 Date 00/00/0000

J. E. (fco)

Note :-

- The results indicated only refer to the tested samples and listed applicable parameters.
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TC-17098

292
TS/04/2026

TEST REPORT

TEST REPORT NO. VARPL/TR/25032026/005

DATE OF REPORT: 25.03.2026

WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/S, EXECUTIVE OFFICER
NAGAR PALIKA PARISHAD AKBARPUR,
AMBEDKAR NAGAR

Date of Sampling : 20.03.2026
Analysis Start Date : 21.03.2026
Analysis End Date : 25.03.2026
Sample ID No : VARPL/WW/21032026/007
ULR Number : TC170982600000926F
Sampling Done By : VARPL STAFF
Sampling Description : WASTE WATER
Sampling Location : SHIVALA GHAT OUTLET
Sampling Method : VARPL/SOP/QSP/010A
Sample Quantity : 2.0 + 0.5 LTR.
Packing Condition : SEALED
Packed In : P.V.C. CANE & GLASS BOTTLE

S. No.	Test Parameters	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	pH	-	7.24	5.5 - 9.0	APHA 4500-H+
2	Total Suspended Solids, (TSS)	mg/L	48.0	100	APHA 2540-D
3	Biochemical Oxygen Demand, (BOD ₃₀ 27°C)	mg/L	14.5	30	IS: 3025 (Part-4)
4	Chemical Oxygen Demand, (COD)	mg/L	80.0	250	APHA 5220-C
5	Oil & Grease (O & G)	mg/L	<4.0	10	APHA 5220 B
6	Coliform Count	MPN/100ml	94	1000	APHA 9221 B

*****End of Test Report*****
For Vani Analytical Research Pvt. Ltd.

Page 1 of 1

MANMOHAN MITTAL
CHECKED BY

Shardha Gupta
Quality Manager

AUTHORIZED SIGNATORY

Format No VARPL/QSP/QF/7.8/01, Issue No. 01, Date 01.01.2025, Rev. No. 00 Date 00/00/0000

J. S. (TS)

20/04/26

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TC-17098

TEST REPORT

TEST REPORT NO. VARPL/TR/25032026/004

DATE OF REPORT: 25.03.2026

WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/S, EXECUTIVE OFFICER
NAGAR PALIKA PARISHAD AKBARPUR,
AMBEDKAR NAGAR

Date of Sampling : 20.03.2026

Analysis Start Date : 21.03.2026

Analysis End Date : 25.03.2026

Sample ID No : VARPL/WW/21032026/006

ULR Number : TC170982600000925F

Sampling Done By : VARPL STAFF

Sampling Description : WASTE WATER

Sampling Location : NEAR CHUNNA BHATTI OUTLET

Sampling Method : VARPL/SOP/QSP/010A

Sample Quantity : 2.0 + 0.5 LTR.

Packing Condition : SEALED

Packed In : P.V.C. CANE & GLASS BOTTLE

S. No.	Test Parameters	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	pH				
2	Total Suspended Solids, (TSS)	mg/L	7.44	5.5 - 9.0	APHA 4500-H+
3	Biochemical Oxygen Demand, (BOD ₃₀ 27°C)	mg/L	40.4	100	APHA 2540-D
4	Chemical Oxygen Demand, (COD)	mg/L	22.0	30	IS: 3025 (Part-44)
5	Oil & Grease (O & G)	mg/L	192.0	250	APHA 5220-C
6	Coliform Count	MPN/100ml	<4.0	10	APHA 5220 B
			92	1000	APHA 9221 B

*****End of Test Report*****

Page 1 of 1

For Vani Analytical Research Pvt. Ltd.



MANMOHAN MITTAL
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Sharddha Gupta
Quality Manager

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J. E. (प्रल)

20/04/26

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TC-17098

TEST REPORT

TEST REPORT NO. VARPL/TR/25032026/003

DATE OF REPORT: 25.03.2026

WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/S, EXECUTIVE OFFICER
NAGAR PALIKA PARISHAD AKBARPUR,
AMBEDKAR NAGAR

Date of Sampling : 20.03.2026

Analysis Start Date : 21.03.2026

Analysis End Date : 25.03.2026

Sample ID No : VARPL/WW/21032026/005

ULR Number : TC170982600000924F

Sampling Done By : VARPL STAFF

Sampling Description : WASTE WATER

Sampling Location : NEAR MAHOTRA PETROL PUMP OUTLET

Sampling Method : VARPL/SOP/QSP/010A

Sample Quantity : 2.0 + 0.5 LTR.

Packing Condition : SEALED

Packed In : P.V.C. CANE & GLASS BOTTLE

S. No.	Test Parameters	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	pH	-	7.22	5.5 - 9.0	APHA 4500-H+
2	Total Suspended Solids,(TSS)	mg/L	54.0	100	APHA 2540-D
3	Biochemical Oxygen Demand, (BOD ₅ 27°C)	mg/L	17.8	30	IS: 3025 (Part-44)
4	Chemical Oxygen Demand,(COD)	mg/L	186.0	250	APHA 5220-C
5	Oil & Grease (O & G)	mg/L	<4.0	10	APHA 5220 B
6	Coliform Count	MPN/100ml	72	1000	APHA 9221 B



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Page 1 of 1

*****End of Test Report*****
For Vani Analytical Research Pvt. Ltd.

Sharddha Gupta
Quality Manager

AUTHORIZED SIGNATORY

J. E. (Hapur)

20/04/26

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TEST REPORT

TEST REPORT NO. VARPL/TR/25032026/001

DATE OF REPORT: 25.03.2026

WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/S, EXECUTIVE OFFICER
NAGAR PALIKA PARISHAD AKBARPUR,
AMBEDKAR NAGAR

Date of Sampling : 20.03.2026

Analysis Start Date : 21.03.2026

Analysis End Date : 25.03.2026

Sample ID No : VARPL/WW/21032026/003

ULR Number : TC170982600000922F

Sampling Done By : VARPL STAFF

Sampling Description : WASTE WATER

Sampling Location : GADAYA OUTLET

Sampling Method : VARPL/SOP/QSP/010A

Sample Quantity : 2.0 + 0.5 LTR.

Packing Condition : SEALED

Packed In : P.V.C. CANE & GLASS BOTTLE

S. No.	Test Parameters	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	pH		7.21	5.5 - 9.0	APHA 4500-H+
2	Total Suspended Solids,(TSS)	mg/L	44.0	100	APHA 2540-D
3	Biochemical Oxygen Demand, (BOD ₃₀ 27°C)	mg/L	18.0	30	IS: 3025 (Part-44)
4	Chemical Oxygen Demand,(COD)	mg/L	84.0	250	APHA 5220-C
5	Oil & Grease (O & G)	mg/L	<4.0	10	APHA 5220 B
6	Coliform Count	MPN/100ml	112	1000	APHA 9221 B

*****End of Test Report*****

For Vani Analytical Research Pvt. Ltd.

Page 1 of 1



MANMOHAN MITTAL

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Sharddha Gupta
Quality Manager

AUTHORIZED SIGNATORY

J. & (जल)

20/04/26

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E-mail : varpllab2024@gmail.com | Mob.: 7253801909, 6398894586



TC-17098

TEST REPORT

TEST REPORT NO. VARPL/TR/25032026/002

DATE OF REPORT: 25.03.2026

WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/S, EXECUTIVE OFFICER
NAGAR PALIKA PARISHAD AKBARPUR,
AMBEDKAR NAGAR

Date of Sampling : 20.03.2026

Analysis Start Date : 21.03.2026

Analysis End Date : 25.03.2026

Sample ID No : VARPL/WW/21032026/004

ULR Number : TC170982600000923F

Sampling Done By : VARPL STAFF

Sampling Description : WASTE WATER

Sampling Location : UDYAN VIBHAG PARK OUTLET

Sampling Method : VARPL/SOP/QSP/010A

Sample Quantity : 2.0 + 0.5 LTR.

Packing Condition : SEALED

Packed In : P.V.C. CANE & GLASS BOTTLE

S. No.	Test Parameters	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	pH	-	7.14	5.5 - 9.0	APHA 4500-H+
2	Total Suspended Solids,(TSS)	mg/L	68.0	100	APHA 2540-D
3	Biochemical Oxygen Demand, (BOD _{3d} 27°C)	mg/L	15.5	30	IS: 3025 (Part-44)
4	Chemical Oxygen Demand,(COD)	mg/L	164.0	250	APHA 5220-C
5	Oil & Grease (O & G)	mg/L	<4.0	10	APHA 5220 B
6	Coliform Count	MPN/100ml	108	1000	APHA 9221 B

*****End of Test Report*****
For Vani Analytical Research Pvt. Ltd.

Page 1 of 1



Sharddha Gupta
Quality Manager

AUTHORIZED SIGNATORY

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J. E. (अमल)

A
20/04/26

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4. The sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report/
5. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.



नगर पालिका परिषद अकबरपुर में 06 बड़े नालों पर लगायी गयी जाली की फोटोग्राफ



नगर पालिका परिषद अकबरपुर में 06 बड़े नालों पर हो रहे बायोरेमेडियेशन की फोटोग्राफ





VANI ANALYTICAL RESEARCH PRIVATE LIMITED

(A GOVERNMENT APPROVED LAB)

(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) - 245101

GSTIN : 09AAKCV4471H1ZW | CIN : U71200UP2024PTC209530

Website : www.vanianalytical.com, E-mail : Info@vanianalytical.com

E-mail : varpllab2024@gmail.com, | Mob.: 7253801909, 6398894586, 9760702056



CB-MS-3117

373

TEST REPORT

TEST REPORT NO. VARPL/TR/31032026/033

DATE OF REPORT:

31.03.2026

ANALYSIS REPORT

Name And Address of Customer : M/S, NAGARPALIKA PARISHAD
AKBARPUR

Date of Sampling : 26.03.2026
Analysis Start Date : 26.03.2026
Analysis End Date : 31.03.2026
Sample ID No : VARPL/S/26032026/018
Sampling Done By : VARPL STAFF
Sampling Description : MUNICIPAL WASTE (COMPOST)
Sampling Method : VARPL/SOP/QSP/010A
Sample Quantity : 2.0 Kg.
Packing Condition : SEALED
Packed In : POLY BAG

S. No.	Test Parameters	Unit	Result	Test Method
1	pH	-	7.89	VARPL/STP/SL/006
2	Conductivity	µS/cm	1671	VARPL/STP/SL/002
3	Moisture	%	39.45	VARPL/STP/SL/013
4	Total Nitrogen	%	1.80	VARPL/STP/SL/024
5	Total Organic Carbon	%	23.4	VARPL/STP/SL/024
6	Particle Size	%	Pass	VARPL/STP/SL/001
7	Carbon & Nitrogen Ratio (By Calculation)	%	13.0	VARPL/STP/SL/024
8	Arsenic	%	0.012	USEPA 3050B
9	Cadmium	mg/kg	0.006	USEPA 3050B
10	Copper	mg/kg	0.19	USEPA 3050B
11	Chromium	mg/kg	<0.01	USEPA 3050BV
12	Mercury	mg/kg	<0.001	USEPA 3050B
13	Nickel	mg/kg	0.56	USEPA 3050B
14	Lead	mg/kg	0.017	USEPA 3050B
15	Zinc	mg/kg	23.7	USEPA 3050B

*****End of Test Report*****

Page 1 of 1

For Vani Analytical Research Pvt. Ltd.



Shardha Gupta
AUTHORIZED SIGNATORY

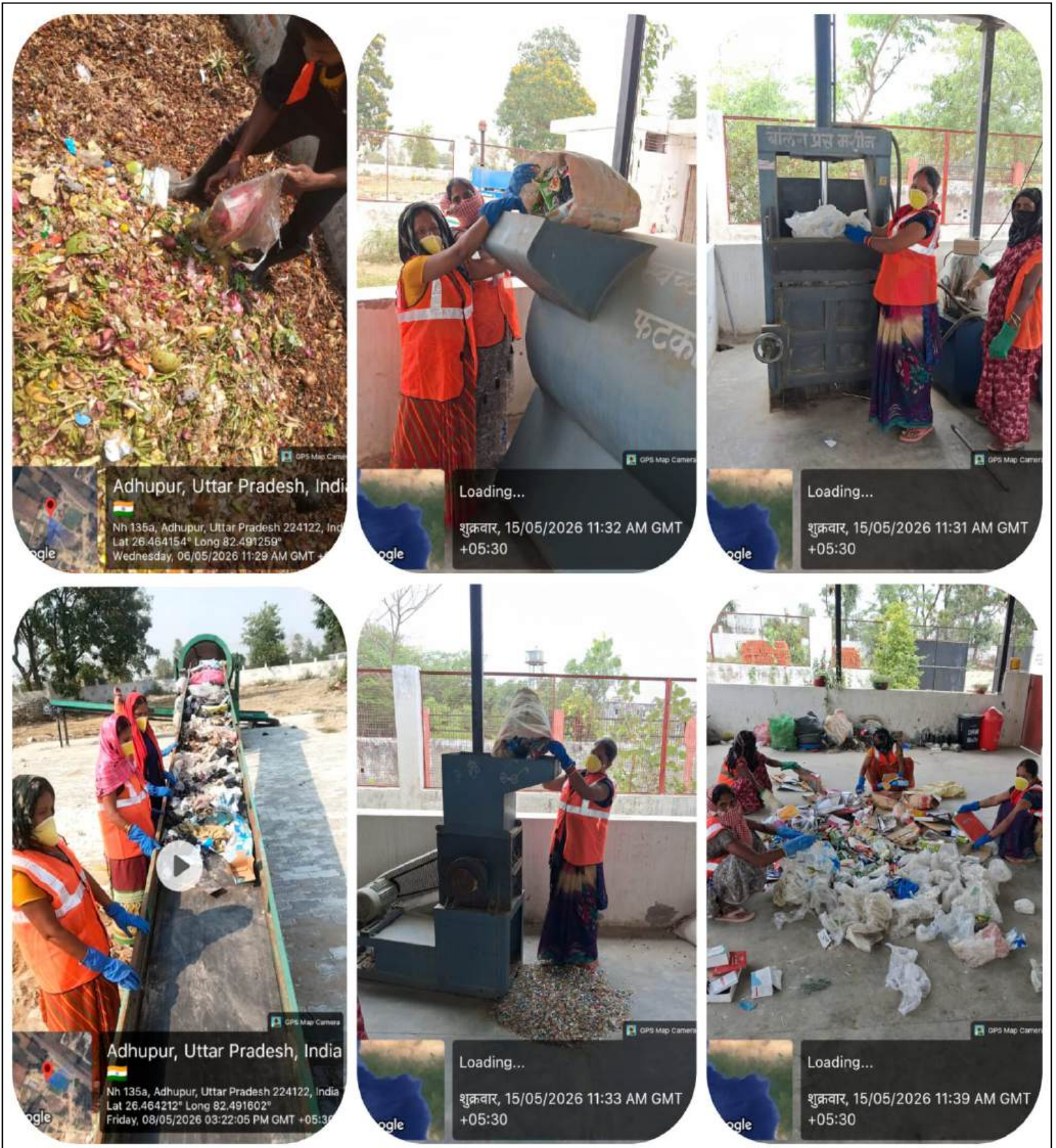
Format No VARPL/QSP/QF/7.8/01 , Issue No.01, Date 01.01.2025 , Rev. No.00 Date 00/00/0000

Note :-

1. The results indicated only refer to the tested samples and listed applicable parameters.
2. No complaint will be entertained if received after 7 days of issue of test report.
3. Our liability is limited to invoice value only.
4. The sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report/
5. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.



नगर पालिका परिषद अकबरपुर में वार्ड नं०-5 शिवबाबा में बनें एम०आर०एफ० प्लांट संचालन की फोटोग्राफ





RELIABLE TEST HOUSE

(An ISO Certified : 9001-2015 & NABL Accredited Laboratory)
Government Approved Laboratory

(A House Of Soil, Water, Building And Road Material Testing Laboratory)

43B Regal Residency Mirzapur Puliya, Near A.K.T.U.,
Jankipuram Extension, Lucknow (U.P.) - 226021

8953932934, 9793922359



E-mail : reliabletesthouse@gmail.com

Website: www.reliabletesthouse.com

TEST REPORT

Issued To	The Executive Officer, Nagar Palika Parishad, Akbarpur.	Report No.	RTH/B/W/4000/145
		Date of Receiving	28/01/2026
		Date of Testing Start	30/01/2026
		Date of Completion	02/02/2026
		Date of Reporting	03/02/2026
		Sample Condition	Seal Packed
		Sample Quantity	1Ltr.
Sample Description		Waste Water	
Location	FSTP AKBARPUR		

TEST RESULTS

S.No.	Test Parameters	Test Results	Test Method
1.	pH Value	7.00	IS:3025 (Part-11)-2022
2.	Total Suspended Solids, mg/l	28.30	IS:3025 (Part - 17) - 1984
3.	Biochemical Oxygen Demand (BOD), mg/l at 3Days 27°C	22.25	IS : 3025 (Part -44) - 1993
4.	Chemical Oxygen Demand (COD), mg/l	46.22	IS : 3025 (Part -58) - 2006
5.	Fecal Coliform, MNP/100ml	100.00	IS: 1622:1981

Page No:-1/1
****End of Report****



Note: - 1. The Result listed refer only to the tested sample and applicable parameters. Endorsement of product is neither inferred nor implied.

2. Tested samples will be destroyed after 10 days from the test completion unless otherwise specified.

3. This report shall not be reproduced except in full, without approval of the laboratory and cannot be used as an evidence in the court of law and should not be used in any advertising media without our special permission in writing.

4. Total liability of our work is limited to the invoiced amount.

5. Sample has been submitted by the customer: --



RELIABLE TEST HOUSE

(An ISO Certified : 9001-2015 & NABL Accredited Laboratory)
Government Approved Laboratory

(A House Of Soil, Water, Building And Road Material Testing Laboratory)

43B Regal Residency Mirzapur Puliya, Near A.K.T.U.,
Jankipuram Extension, Lucknow (U.P.) - 226021

8953932934,9793922359



E-mail : reliabletesthouse@gmail.com

Website: www.reliabletesthouse.com

TEST REPORT

Issued To	The Executive Officer, Nagar Palika Parishad, Akbarpur.	Report No.	RTH/B/W/4250/352
		Date of Receiving	28/02/2026
		Date of Testing Start	01/03/2026
		Date of Completion	03/03/2026
		Date of Reporting	04/03/2026
		Sample Condition	Seal Packed
		Sample Quantity	1Ltr.
Sample Description	Waste Water		
Location	FSTP AKBARPUR		

TEST RESULTS

S.No.	Test Parameters	Test Results	Test Method
1.	pH Value	6.77	IS:3025 (Part-11)-2022
2.	Total Suspended Solids, mg/l	29.20	IS:3025 (Part - 17) - 1984
3.	Biochemical Oxygen Demand (BOD), mg/l at 3Days 27°C	26.00	IS: 3025 (Part -44) - 1993
4.	Chemical Oxygen Demand (COD), mg/l	85.50	IS : 3025 (Part -58) - 2006
5.	Fecal Coliform, MNP/100ml	110.05	IS : 1622:1981

Page No:-1/1
****End of Report****



Note: - 1. The Result listed refer only to the tested sample and applicable parameters. Endorsement of product is neither inferred nor implied.

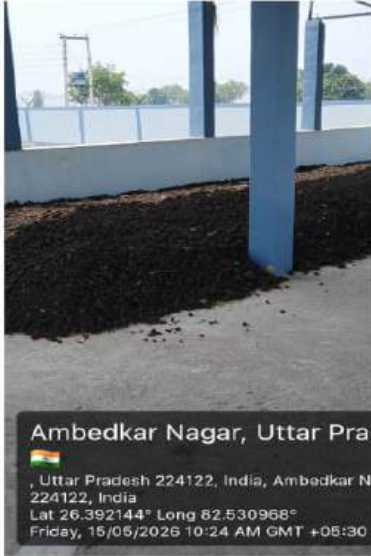
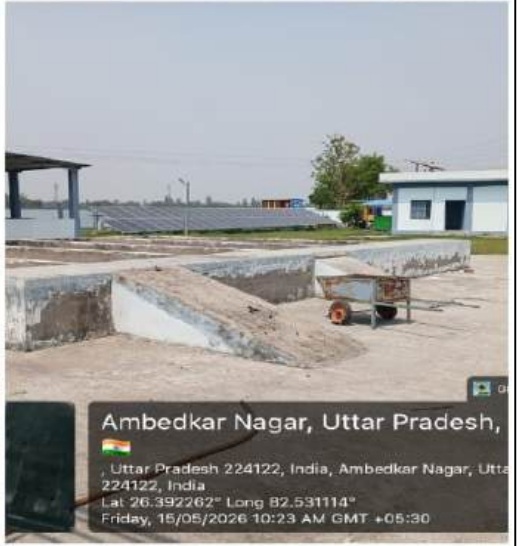
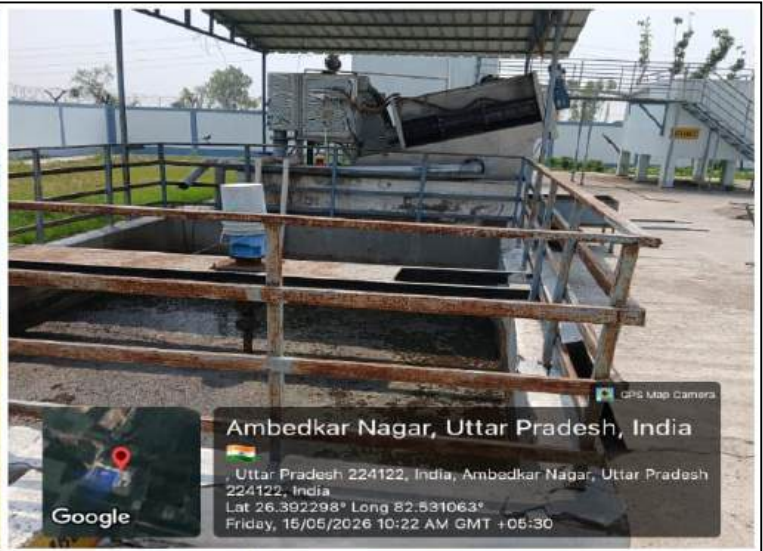
2. Tested samples will be destroyed after 10 days from the test completion unless otherwise specified.

3. This report shall not be reproduced except in full, without approval of the laboratory and cannot be used as an evidence in the court of law and should not be used in any advertising media without our special permission in writing.

4. Total liability of our work is limited to the invoiced amount.

5; "Sample has been sunirritted by the customer.- "

नगर पालिका परिषद अकबरपुर में 32 के0एल0डी0 क्षमता का एफ0एस0टी0पी0 प्लांट संचालित की फोटोग्राफ



कार्यालय नगर पालिका परिषद अकबरपुर अम्बेडकरनगर

पत्रांक 2894/न0पा0परि0अ0 / STP डी0पी0आर0 / 2025

दिनांक-04.11.2025

सेवा में,

अधिशायी अभियन्ता
निर्माण खण्ड, उ0प्र0
जल निगम अयोध्या।

विषय:- नगर पालिका परिषद अकबरपुर में सीवरेज ट्रीटमेंट प्लांट (STP) सीवर लाइन का DPR तैयार करने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक के सम्बन्ध में सादर अवगत करना है कि नगर पालिका परिषद अकबरपुर तमसा नदी के किनारे स्थित है नगर पालिका परिषद अकबरपुर जिला मुख्यालय की नगर पालिका है वर्ष 2011 के अनुसार इसकी कुल जनसंख्या-1,11,447 व वर्तमान में 1,70,000 के आस-पास है जिसमें केवल फीकल स्लज के शोधन हेतु 32 के0एल0डी0 का एफ0एस0टी0पी0 प्लांट संचालित है शहर में न ही सीवरेज ट्रीटमेंट प्लांट की व्यवस्था है न ही सीवर लाइन है। पालिका में तमसा नदी में गिरने वाले नालों के पानी के अस्थायी समाधान के लिए बायोरेमेडिएशन की पद्धति से जल शोधन कराया जा रहा है। जिसके स्थाई समाधान हेतु एस0टी0पी0 एवं सीवर लाइन डालने हेतु डी0पी0आर0 बनया जाना है।

अतः महोदय से अनुरोध है कि एस0टी0पी0 एवं सीवर लाइन कार्य हेतु डी0पी0आर0 तैयार किये जाने में सहयोग प्रदान करने की कृपा करें।

अधिशायी अधिकारी
नगर पालिका परिषद
अकबरपुर-अम्बेडकरनगर।



कार्यालय नगर पालिका परिषद अकबरपुर अम्बेडकरनगर

पत्रांक 3023 / न0पा0परि0310 / STP डी0पी0आर0 / 2025

दिनांक- // .11.2025

सेवा में,

अधिशाषी अभियन्ता
निर्माण खण्ड, उ0प्र0
जल निगम अयोध्या।

द्वारा

जिलाधिकारी
अम्बेडकरनगर।

विषय:-

नगर पालिका परिषद अकबरपुर में सीवरेज ट्रीटमेंट प्लांट (STP) सीवर लाइन का DPR तैयार करमें के सम्बन्ध में।

महोदय,

उपरोक्त विषयक के सम्बन्ध में सादर अवगत करना है कि नगर पालिका परिषद अकबरपुर तमसा नदी के किनारे स्थित है नगर पालिका परिषद अकबरपुर जिला मुख्यालय की नगर पालिका है वर्ष 2011 के अनुसार इसकी कुल जनसंख्या-1,11,447 व वर्तमान में 1,70,000 के आस-पास है जिसमें केवल फीकल स्लज के शोधन हेतु 32 के0एल0डी0 का एफ0एस0टी0पी0 प्लांट संचालित है शहर में न ही सीवरेज ट्रीटमेंट प्लांट की व्यवस्था है न ही सीवर लाइन है। पालिका में तमसा नदी में गिरने वाले नालों के पानी के अस्थायी समाधान के लिए बायोरेमेडिएशन की पद्धति से जल शोधन कराया जा रहा है। जिसके स्थाई समाधान हेतु एस0टी0पी0 एवं सीवर लाइन डालने हेतु डी0पी0आर0 बनाया जाना है।

अतएव आपको निर्देशित किया जाता है कि एस0टी0पी0 एवं सीवर लाइन कार्य का डी0पी0आर0 तैयार करने हेतु सहयोग प्रदान करें।

अधिशाषी अधिकारी
नगर पालिका परिषद
अकबरपुर अम्बेडकरनगर

15/11/25

अधिकाारी /अपर जिलाधिकाारी(वि० /रा०) /जिलाधिकाारी महोदय

नगर पालिका परिषद अकबरपुर तमसा नदी, सरयू नदी के किनारे स्थित है। नगर पालिका परिषद अकबरपुर जिला मुख्यालय की नगर पालिका है। निकाय के बड़े नाले नदियों में गिरते हैं जिसके अस्थाई समाधान के तौर पर बायोरेमेडिएशन की प्रक्रिया से जल शोधन कर नदियों में डाला जा रहा है। पालिका के नालों के पानी के शोधन के स्थायी समाधान हेतु तमसा नदी में गिरने वाले नालों पर STP (सीवरेज ट्रीटमेंट प्लांट) एवं निकाय में सीवर लाइन डालने हेतु DPR तैयार करने हेतु आप महोदय द्वारा निर्देश प्राप्त हुआ था जिसके क्रम में डी०पी०आर० तैयार किये जाने हेतु अधिकाारी अभियन्ता, निर्माण खण्ड उ०प्र०, जल निगम, अयोध्या को पत्रालेख तैयार कर दाहिने तरफ रक्षित है।

अतएव सहमति की दशा में स्वीकृति प्रदान करते हुये पत्रालेख पर हस्ताक्षर करना चाहें।

[Signature]
11/11/2025

[Signature]
11/11/25
अवर अभियन्ता (जल)
नगर पालिका परिषद
अकबरपुर-अम्बेडकरनगर

[Signature]
11/11/25
अधिकाारी अधिकाारी
नगर पालिका परिषद
अकबरपुर-अम्बेडकरनगर

कार्यालय नगर पालिका परिषद अकबरपुर-अम्बेडकरनगर।

पत्रांक-3275/न0पा0परि0अ0/2025-26

दिनांक-29-11-2025

सेवा में,

अधिशाषी अभियन्ता
निर्माण खण्ड, उ0प्र0 जलनिगम (नगरीय)
सिविल लाइन, अयोध्या।

विषय:- नगर पालिका परिषद, अकबरपुर में एस0टी0पी0 हेतु भूमि उपलब्ध कराने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक सादर अगवत कराना है कि पालिका के पत्र संख्या-3169/न0पा0परि0अ0/2025-26 दिनांक 24.11.2025 द्वारा एस0टी0पी0 हेतु प्रस्तावित भूमि का आपके सहायक अभियन्ता, जूनियर इंजीनियर एवं पालिका जूनियर इंजीनियर एवं सम्बन्धित लेखपाल द्वारा संयुक्त निरीक्षण किया गया, जिसमें प्रस्तावित भूमि का पंधुच मार्ग न होने के कारण एस0टी0पी0 हेतु भूमि उपयुक्त नहीं पायी गयी। सम्बन्धित लेखपाल द्वारा पास में ही स्थिति राजस्व ग्राम सिझौली तालाब गाटा सं0-257ख क्षेत्रफल 7.211हे0 भूमि जो पालिका क्षेत्रान्तर्गत है, का निरीक्षण किया गया। उक्त भूमि को एस0टी0पी0 के लिए उपयुक्त बताया गया। जिसके क्रम में आप द्वारा अपने पत्र संख्या-3164/कार्य-27/57 दिनांक 29.11.2025 के द्वारा उपरोक्त तालाब खाते की भूमि गाटा सं0-257ख को एस0टी0पी0 हेतु प्रस्तावित कर अनापत्ति प्रमाण-पत्र दिये जाने का अनुरोध किया गया है।

उक्त के क्रम में अगवत कराना है कि प्रस्तावित तालाब गाटा सं0 257ख क्षेत्रफल 7.211हे0 यदि एस0टी0पी0 निर्माण हेतु शासनादेशों में दिये गये मानकों के अनुरूप है तो पालिका को कोई आपत्ति नहीं है।

भवदीय

अधिशाषी अधिकारी
नगर पालिका परिषद
अकबरपुर-अम्बेडकरनगर

कार्यालय नगर पालिका परिषद अकबरपुर-अम्बेडकरनगर।

पत्रांक-3940 / न0पा0परि0310 / 2025-26

दिनांक-07-01-2026

सेवा में,

अधिशषी अभियन्ता
निर्माण खण्ड, उ0प्र0 जलनिगम (नगरीय)
सिविल लाइन, अयोध्या।


विषय:- एस0टी0पी0 के सम्बन्ध में।

महेदय,

उपरोक्त विषयक सादर अगवत कराना है कि उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, अयोध्या द्वारा अपने पत्र संख्या-1009/F-13/विविध/2025 दिनांक 31.12.2025 के द्वारा स्थानीय निकाय से जनित घरेलू मल-जल के शोधन हेतु सीवेज ट्रीटमेन्ट प्लान्ट की स्थापना सम्बन्धी विस्तृत परियोजनना रिपोर्ट, कार्यदायी संस्था का विवरण, समयबद्ध कार्य योजना एवं आगणन के विवरण की एक प्रति राज्य बोर्ड को प्रेषित किये जाने का निर्देश प्राप्त है। उक्त के सम्बन्ध में सादर अगवत कराना है कि एस0टी0पी0 निर्माण हेतु आप नामित हैं, जिसमें आप द्वारा कार्य कराया जाना है।

अतः आपसे अनुरोध है कि एस0टी0पी0 के सम्बन्ध में अध्यावधिक प्रगति के बारे में अवगत कराने का कष्ट करें, जिससे सूचना प्रेषित किया जा सके।

भवदीय


अधिशषी अधिकारी
नगर पालिका परिषद
अकबरपुर-अम्बेडकरनगर

dlc

कार्यालय नगर पालिका परिषद अकबरपुर-अम्बेडकरनगर।

पत्राक-5339 न0पा0परि0अ0 / 2025-26

दिनांक- 17-03-2026

सेवा में,

अधिशायी अभियन्ता
निर्माण खण्ड, उ0प्र0 जलनिगम (नगरीय)
सिविल लाइन, अयोध्या।

विषय:- एस0टी0पी0 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक सादर अगवत कराना है कि उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड आयोध्या द्वारा अपने पत्र संख्या-1009/१.13/विविध/2025 दिनांक 13.12.2025 के द्वारा स्थानीय निकाय से जनित घरेलू मल-जल के शोधन हेतु सीवेज ट्रीटमेन्ट प्लान्ट की स्थापना सम्बन्धी विस्तृत परियोजना रिपोर्ट, कार्यदायी संस्था का विवरण, समयबद्ध कार्ययोजना एवं आगणन के विवरण की एक प्रति राज्य बोर्ड को प्रेषित किये जाने के निर्देश प्राप्त है। उक्त के सम्बन्ध में सादर अगवत कराना है कि एस0टी0पी0 निर्माण हेतु आप नामित है, जिसमें आप द्वारा कार्य कराया जाना है। एस0टी0पी0 के सम्बन्ध में अध्यावधिक प्रगति के बारे में सूचना उपलब्ध कराये जाने हेतु पालिका के पत्र संख्या-3940 दिनांक 07.01.2026 के द्वारा आपको पत्र प्रेषित किया गया था, किन्तु अभी तक एस0टी0पी0 के सम्बन्ध में अध्यावधिक सूचना पालिका को अभी प्राप्त नहीं हुई है।

अतः आपसे अनुरोध है कि एस0टी0पी0 के सम्बन्ध में अध्यावधिक प्रगति के बारे में अतिशीघ्र अगवत कराने का कष्ट करें, जिससे सूचना प्रेषित किया जा सके।

भवदीय

अधिशायी अधिकारी
नगर पालिका परिषद

अकबरपुर-अम्बेडकरनगर

v/c



☎ 05271-246999 (Off.), 244107 (Res.)
जिलाधिकारी, अम्बेडकरनगर
पिन कोड-224122 (उत्तर प्रदेश)
DO L. No. 1 A / JAN / 2025
दिनांक :

Respected Sir,

अवगत कराना है कि पवित्र तमसा नदी के किनारे जनपद अयोध्या से विभक्त होकर असतित्व में आये अम्बेडकरनगर जनपद का मुख्यालय अकबरपुर है। जनपद सृजन से पूर्व यह क्षेत्र अयोध्या जनपद का हिस्सा हुआ करता था। 25 फरवरी 1975 को अकबरपुर नगर पंचायत का दर्जा बढ़ाकर नगर पालिका परिषद की स्थापना की गयी। बाद में जून 2008 में 36 ग्राम को मिलाकर नगर पालिका का विस्तार किया गया। वर्तमान में नगर पालिका परिषद अकबरपुर में 25 वार्ड सम्मिलित हैं। 2011 की जनगणना के अनुसार नगर पालिका की जनसंख्या 1,11,447 थी। जो कि 62 वर्ग किमी० क्षेत्रफल में फैला हुआ है। भारत सरकार की महत्वाकांक्षी योजना अमृत 2.0 कार्यक्रम के अन्तर्गत यह नगर पालिका अमृत शहर के अन्तर्गत वर्गीकृत है। जनपद अम्बेडकरनगर की मुख्यालय होने के उपरान्त भी नगर पालिका में सीवरेज डिस्पोजल हेतु एस०टी०पी० न होने के कारण वहां के निवासियों द्वारा जनित घरेलू उत्प्रवाह को बिना शुद्धीकरण के ही नदी में प्रवाहित किया जाता है। जिसके लिए नगर पालिका परिषद अकबरपुर के विरुद्ध पर्यावरण संरक्षण अधिनियम-1986 तथा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम-1974 यथा संशोधित प्राविधानों के अन्तर्गत एस०टी०पी० निर्माण हेतु सुझाव दिये गये हैं। सीवरेज के उचित डिस्पोजल न होने के कारण मा० एन०जी०टी०, नई दिल्ली में सीवरेज डिस्पोजल हेतु मामला न्यायालय में विचाराधीन है। नगर पालिका परिषद में सीवर लाइन न होने के कारण घरों से निकलने वाला गन्दा जल-मल छोटी-छोटी नालियों के माध्यम से बड़े नालों में जाकर गिरती है जिसे बायोरेमेडिएशन के माध्यम से नदी में प्रवाहित कर दिया जाता है। उक्त के अतिरिक्त जनपद अम्बेडकरनगर के नगर पालिका परिषद जलालपुर में एस०टी०पी० एवं सीवरेज नेटवर्क की नितान्त आवश्यकता है। दोनों ही नगर निकाय के पास एस०टी०पी० हेतु भूमि उपलब्ध है।

मैं अनुग्रहीत रहूँगा यदि नगर पालिका परिषद अकबरपुर जनपद-अम्बेडकरनगर क्षेत्र हेतु सीवर नेटवर्क एवं एस०टी०पी० निर्माण हेतु अमृत 2.0 कार्यक्रम के अन्तर्गत एवं नगर पालिका परिषद जलालपुर में एस०टी०पी० निर्माण हेतु एस०बी०एम० 2.0 कार्यक्रम के अन्तर्गत योजना को सम्मिलित किये जाने हेतु यथोचित निर्देश निर्गत करने का कष्ट करेंगे जिससे शीघ्र ही प्राक्कलन तैयार कर प्रेषित किया जा सके।

Regards

भवन्निष्ठ

(अनुपम शुक्ला)

श्री पी० गुरु प्रसाद,
आई.ए.एस.
प्रमुख सचिव,
नगर विकास अनुभाग-5,
उ०प्र० शासन लखनऊ।

उक्त की प्रति आपको सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित कर रहा हूँ।

भवन्निष्ठ

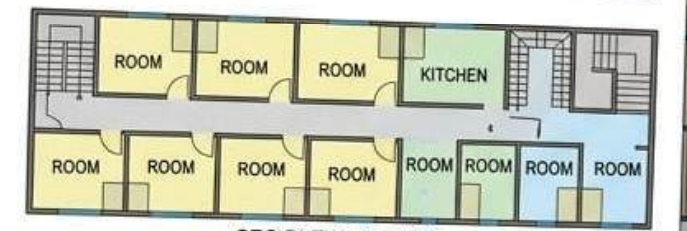
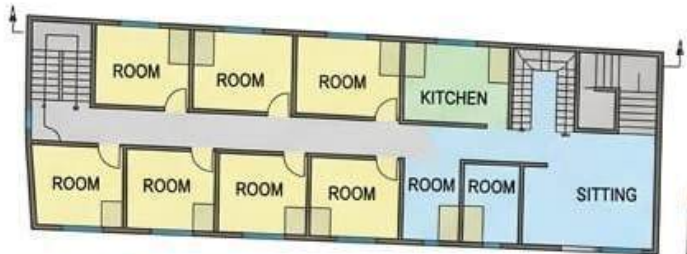
(अनुपम शुक्ला)

श्री अनुज कुमार झा,
आई.ए.एस.
सचिव,
नगर विकास अनुभाग-5
उ०प्र० शासन लखनऊ।

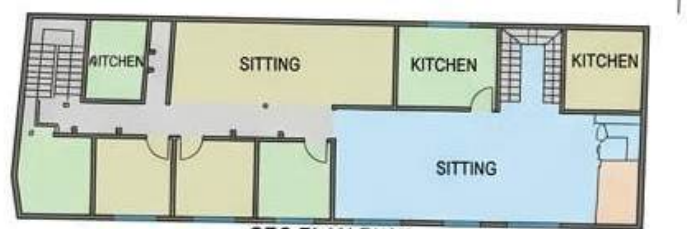
PLAN OF COMM. BUILDING		
HOTEL SWARNIL		
NAME OF Prop: Shri Vinod Mishra s/o Late		
Shri. Shri Vinod Noryan Misher		
Plot No 306, HUSSING 325		
Mo. SHIMTANANHAN, AKBARPUR A. NAGAR		
AREA DEATIALS		
TOTAL A AREA	2550	-33.45
EXISTING BASEMENT	4336	.33
EXISTING OIF	8035	.78
EXISTING DIF	555	23.76
PROIISED SIF	838	103.32
PROFISED SIF	2177	103.38
OPEN C A REA	1177	\$9.00
TOTAL EXPICCOVER AREA		555.48
TOTAL POXMSD AREA		105.30
OPEN A REA		\$9.00
DRAWN BY M.P. TIWARI		
Date. Jun 12, 2017		



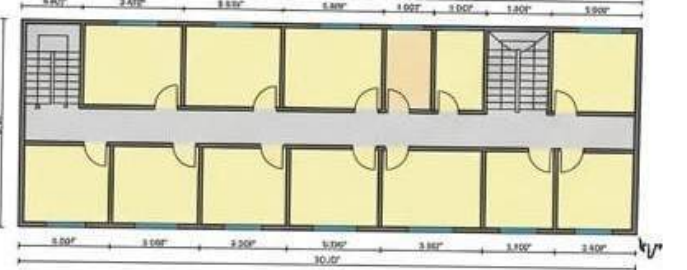
FRONT ELEVATION



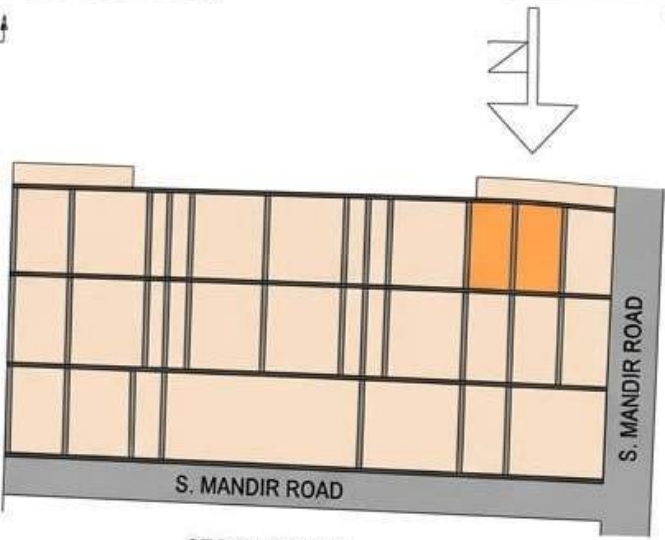
SEC PLEW OF PLAN



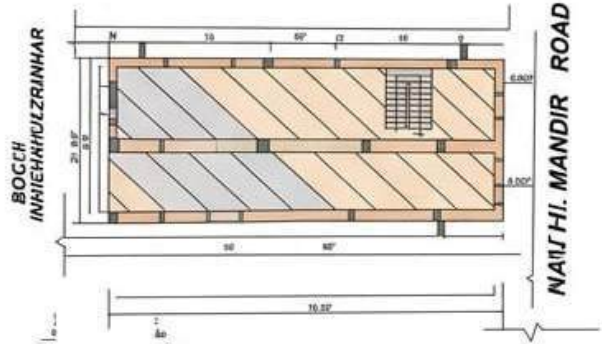
SEC PLAN PLAN



SEC FLOOR PLAN



SEC TION PLAN



SECTION PLAN



KEY PLAN



एकरा फा. नो. 10/2017
 A. A. S. EKARPHUL
 By Bard Government Plon
 Lin No at 57.407.2012

भारतीय सरकारने विना
 म. अ. नं. 10/2017
 09/07/15

Vinod Mishra
 स. ३ नरी विनाम सुटवली

1. या प्रकल्पामध्ये विनाम सुटवली आहे.
2. या प्रकल्पामध्ये विनाम सुटवली आहे.
3. या प्रकल्पामध्ये विनाम सुटवली आहे.
4. या प्रकल्पामध्ये विनाम सुटवली आहे.
5. या प्रकल्पामध्ये विनाम सुटवली आहे.
6. या प्रकल्पामध्ये विनाम सुटवली आहे.
7. या प्रकल्पामध्ये विनाम सुटवली आहे.
8. या प्रकल्पामध्ये विनाम सुटवली आहे.
9. या प्रकल्पामध्ये विनाम सुटवली आहे.
10. या प्रकल्पामध्ये विनाम सुटवली आहे.

नगर पालिका परिषद, अकबरपुर

जनपद-अम्बेडकरनगर

लाइसेन्स

क्रमांक 1840

दिनांक 19/01/26

फर्म का नाम होरल स्वचिन्त

फर्म का पता निकट गापरी लान्डिंग मार्ग अकबरपुर अम्बे

प्रोप्राइटर का नाम श्री विनोद चन्द प्रिया

प्रोप्राइटर का पता उपरोक्त

व्यापार का प्रकार होरल स्वचिन्त

वैधता अवधि 01-04-25 से 31-03-26 तक 2500/-

शर्तें

- 1- सड़क, पटरी, गली एवं नाली/नाले पर अतिक्रमण नहीं करेंगे।
- 2- दुकान/संस्थान के सामने एवं आस-पास साफ-सफाई का विशेष ध्यान दिया जायेगा।
- 3- दुकान/संस्थान से निकलने वाला कूड़ा एवं कचरा रखने के लिये कूड़ेदान का प्रयोग करेंगे।
- 4- प्रचार-प्रसार की स्थिति में अनुमति लेना आवश्यक होगा।
- 5- जिस कार्य के लिये लाइसेंस जारी किया गया है, उसी के लिए मान्य होगा।
- 6- धूम्रपान निषेध नियमों का पालन करना अनिवार्य होगा।
- 7- शर्तों का पालन न करने की स्थिति में लाइसेंस स्वतः निरस्त माना जायेगा।

हस्ताक्षर लाइसेन्सी

हस्ताक्षर लाइसेन्स जारीकर्ता



RECEIPT No. 61

FORM No. 5
RECEIPT

BOOK No. 54

Municipality _____

Demand Register no. _____

Received from _____

Rupees (in words) _____

on account of _____

premises no. _____ Mohalla _____

For the period _____

in full/part payment of demand bill no. _____


Rs. _____

Dated _____

Executive Officer/Secretary .

Tax Collector
Clerk-in-charge of Demand
and Collection Register

Cashier


19/1/26

Accountant.

Tax Superintendent

PROJECT REPORT

FOR

SEWAGE TREATMENT PLANT

WITH MOVING BED BIOFILM REACTOR (MBBR) TECHNOLOGY

FOR

HOTEL SWAPNIL

OLD TEHSIL TIRAHA, AKBARPUR, AMBEDKAR NAGAR

10 KLD STP

Submitted by

Grivanta Pvt. Ltd.

GRIVANTA

Address - B-84, VIMAL NAGAR, KAMTA, LUCKLOW-226028

Email id – grivanta@gmail.com

Contact Details: 8004257477

Ref.: GPL _STP OFFER/016

Date: 28.01.2026

HOTEL SWAPNIL

Kind Att. VINOD CHANDRA MISHRA

Subject: **Proposal for Design, Supply, Construction, installation & Commissioning of Sewage Treatment Plant for Society Plan at R. L. H. on turnkey basis**

Dear Sir,

This has reference to discussion with VINOD CHNDRA MISHRA on dated 28.01.2026 regarding above mention subject.

We are pleased to submit our offer as per discussion at site.

Annexure-I	:	Treatment scheme
Annexure-II	:	Process flow diagram
Annexure-III	:	Technical Specification sheet
Annexure-IV	:	Scope of work
Annexure - V	:	Commercial
Annexure -VI	:	Terms & Conditions

We trust that the same is in line with your requirement. If you need any further clarification regarding the technically-commercial aspects of our offer, please feel free inform to us.

Assuring you of our best services & attention at all times.

Yours faithfully

For **Grivanta Pvt. Ltd.**

Address - B-84, VIMAL NAGAR, KAMTA, LUCKLOW-226028

Email id – grivanta@gmail.com

Contact Details: 8004257477

DESIGN BASIS

TREATMENT SCHEME: -

We are offering the system, which is a latest technology based on MBBR for the treatment of wastewater.

The MBBR reactor incorporates the advantage of fixed film technologies & combined with them the fine bubble diffused aeration techniques to get a high efficiency biological treatment Unit.

Sewage shall be collected in an underground Equalization tank through a Bar screen, Oil & Grease Trap. The Equalize effluent from Equalization tank would be transferred through a transfer pump to the MBBR Reactor equipped with a Diffused Aeration Assembly & BIOMEDIA. Over flow from the MBBR Reactor would be transferred to a tube settler. Sludge from the tube settler would be transfer to the Sludge drying beds.

Supernatant from the tube settler will be collected in a chlorination Tank. From where it is pumped to a Multigrade Filter

The finally treated water passed through Activated Carbon Filter it will meet out the norms of Pollution Control Board and can be reuse for auxiliary applications such as floor washing, toilets flushing, firefighting, Gardening, etc.

ADVANTAGES OF MBBR REACTOR

- The Attached Growth system needs no skilled operation.
- MLSS, D.O. & F/M etc. are not to be monitored.
- Mixing requirements are not to be met, thus the power requirements are low.
- The Rector can be deep & have a much lesser volume as compared to Extended Aeration Unit. The foot print area is thus very less.
- Due to cross flow media, the oxygen transfer efficiency is high.
- No sludge recycling needed thus no return sludge pumps, resulting in saving of more power & easy of O & M.
- Less sludge production and the sludge have a high consistency and is much easier to handle & dewater as compared to the sludge from Extended Aeration plant.

DESIGN CRITERIA

Design Information

Operating Hours 24
 Area Required : 15x15 = 225M²

The Treatment plant has been designed to treat Sewage. The duration of treatment considered is 24 operating hours a day.

Design Feed water analysis

We are basing our design on the basis of the Raw Sewage analysis of mixed feed

Characteristics of wastewater

S.N.	Parameter	Concentration*
1.	P _H	7.0 -8.0
2.	BOD (3 days at 27 °C)	400
3.	COD	600
4.	Suspended Solids	300
5.	Oil	50
6.	Coliform	10 ⁷

*All parameters except P^H expressed as Mg/L.

Treated water quality

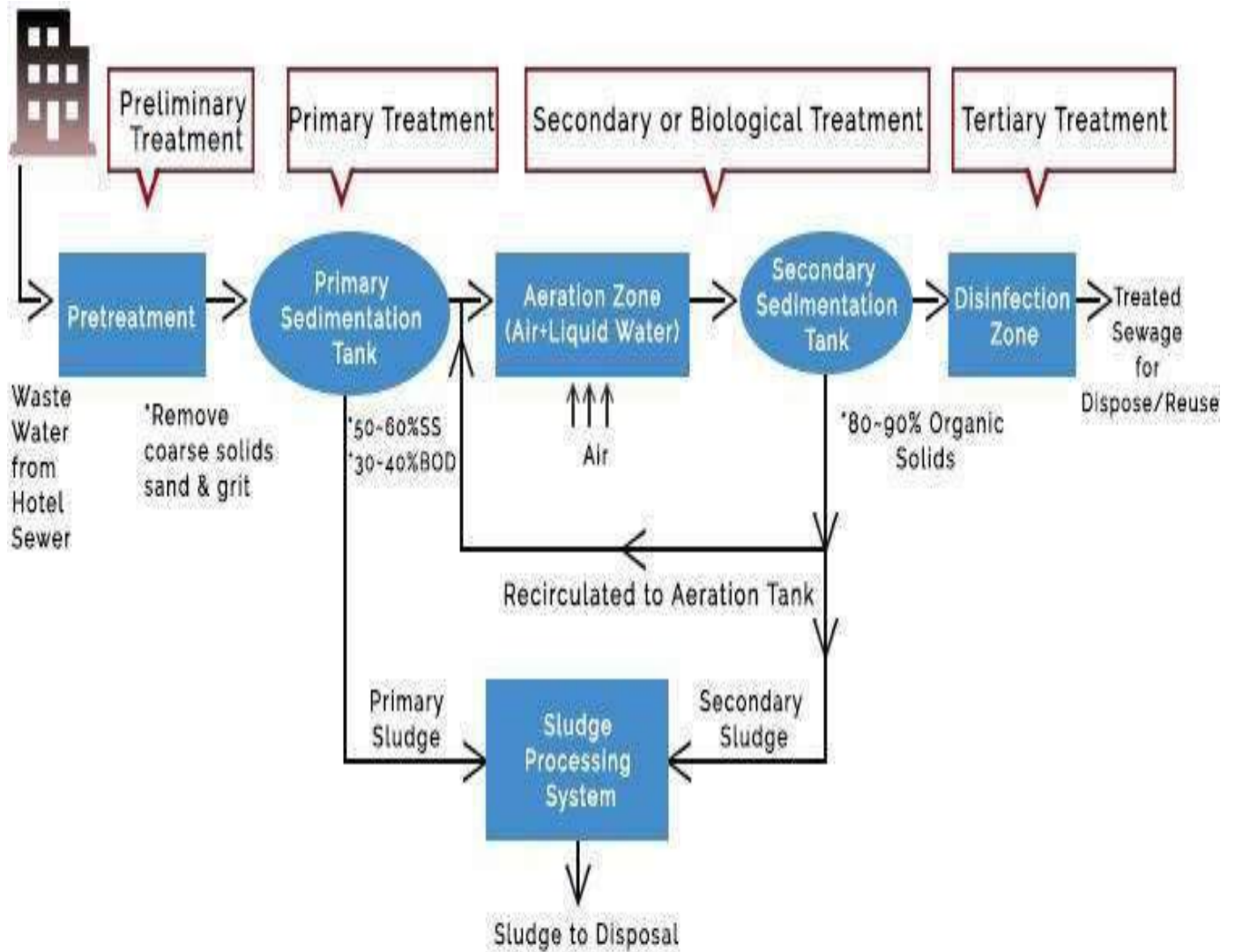
The treated water quality at the outlet of the plant will be as follows and as per the per CPCB new guidelines.

Expected characteristics of treated effluent

S. N.	Parameter	Expected Conc.*
1.	P _H	7.0 – 8.0
2.	BOD (3 days at 27° c)	<10
3.	COD	<50
4.	Suspended solids	<10
5.	Oil	<10
6.	Coliform	<10 ³

*All parameters except P^H expressed as mg/l.

STP PROCESS FLOW CHART



TECHNICAL DATA SHEET FOR THE STP

DESIGN:

The sizes and specifications of the various units and equipments of the STP are given below: -

1. BAR SCREEN CHAMBER

Numbers of proposed	:	One
Material of Construction	:	BW/RCC
Tank Dimension	L	: 1.5 M
	W	: 1.5 M
	D	: 1.5 M (SWD- 1.0M)
Total Volume	:	3.3 M ³

2. OIL TRAP

Numbers of proposed	:	One
Material of Construction	:	BW/RCC
Tank Dimension	L	: 2.5 M
	W	: 1.5 M
	D	: 1.5 M (SWD- 1.0M)
Total Volume	:	5.6 M ³

3. EQUALIZATION TANK

Numbers of proposed	:	One
Material of Construction	:	BW/RCC
Tank Dimension	L	: 7.5M
	W	: 2.5M
	D	: 2.6 M (SWD- 2.2M)
Total Volume	:	48.75 M ³
Air Flow for equalization tank		
Aeration Mechanism	:	Root blower
Air flow	:	100 m ³ /h
Tubular type fine Bubble diffuser		
	Nos	: 14
	Size	: Ø9"
MOC of membrane	:	Silicon

4. PUMPS (For Raw sewage #2, Sludge pump#2)

Numbers of proposed	:	04 (2W+2S)
Capacity	:	9.0 M ³ /hr. each.
Head	:	12Mtr
Tentative Motor rating	:	0.5 HP
Suction x Delivery (mm)	:	40 x 40
Type	:	Horizontal, Centrifugal, Self Priming Pump set.
Make	:	Kirlosker/KSB/ Eqv.

5. MBBR REACTOR TANK-I

Numbers of proposed	:	One
Material of Construction	:	RCC
Tank Dimension	L	: 3.5 M
	W	: 2.0 M
	D	: 2.65 M (SWD- 2.3M)
Total Volume	:	18.55 M ³

6. MBBR REACTOR TANK-II

Numbers of proposed	:	One
Material of Construction	:	RCC
Tank Dimension	L	: 3.5 M
	W	: 2.1 M
	D	: 2.55 M (SWD- 2.1M)
Total Volume	:	18.74 M ³

Media for MBBR

Qty	:	6 M ³
MOC	:	PVC
Make	:	Cool Dec/MMAqua/ Eqv.

7. AERATION SYSTEM

Type	:	Attached Growth Process
Number of Air Blowers	:	02 (1W+1S)
Air blower capacity	:	200 NM ³ /h
Air pressure	:	5000mmwc
Blower RPM	:	~1450
Motor Rating	:	10HP
Make	:	Usha/Everest/Eqv.
Air Flow for aeration	:	
Disc type Fine Bubble diffuser	:	
	Nos	: 18
	Size	: Ø9"
MOC of membrane	:	Silicon

8. TUBE SETTLER

Numbers of proposed	:	One
Material of Construction	:	RCC
Tank Dimension	L	: 3.5 M
	W	: 2.6 M
	D	: 2.455 M (SWD- 1.90M)
Effective Volume	:	22.34 M ³
Media for Tube Settler		
Qty	:	2.0 M ³
MOC	:	PVC
Make	:	Cool Dec/ Eqv.

9. CHEMICAL DOSING TANK&PUMP

Numbers of proposed	:	Two
Capacity	:	0-5LPH
Tank Cap.	:	200L

10. SLUDGE DRYING BED

Numbers of proposed	:	TWO
Material of Construction	:	BWM/RCC
Tank Dimension	L	: 2.0 M
	W	: 2.0 M
	D	: 1.25 M

11. FILTER FEED TANK

Numbers of proposed	:	ONE
Material of Construction	:	RCC
Tank Dimension Sludge Pump	L	: 3.5 M
	W	: 1.9 M
	D	: 2.3 M
Effective Volume	:	15.295M ³

12. PUMPS (For filter feed #2)

Numbers of proposed	:	02 (1W+1S)
Capacity	:	18.0 M ³ /hr. each.
Head	:	27Mtr
Tentative Motor rating	:	1.0 HP
Type	:	Horizontal, mono block Pump set.
Make	:	Kirlosker/KSB/Eqv.

13. MULTI GRADE FILTER

Qty	:	2No.
Flow	:	10.0M ³ /Hr.
Dia	:	1000 mm
HOF	:	1800 mm
MOC	:	MSEP

14. FILTER FEED TANK

Numbers of proposed	:	ONE
Material of Construction	:	RCC
Tank Dimension Sludge Pump	L	: 7.5 M
	W	: 2.0 M
	D	: 2.6 M
Effective Volume	:	39.0M ³

15. PIPING & VALVES

Description	MOC
Piping	
Waste water line piping	HDPE/UPVC/ MS CLASS-C JINDAL
Air pipeline	MS CLASS-C JINDAL
Chemical pipeline	PP
Valves	CI/PP/UPVC, ZOLOTO MAKE

16. Electrical Panel & Cable

Qty	:	01 Set
Make	:	CCI/Gloster/Siemens

Complete starters, overload relays, single phase preventor for pump. Voltmeter ammeter, MCB, indicating lights. Push buttons. Rocker switches for Dosers, Incommers, auto manual switches, KWH Meter.

DETAILS OF CIVIL TANK

S.No.	DESCRIPTION	SIZE	MOC	QTY
1.	Bar Screen chamber	1.5 x 1.5 x 1.5m	BW/RCC	01
2.	Oil trap	2.5 x 1.5 x 1.5m	BW/RCC	01
3.	Equalization Tank	7.5 x 2.5 x 2.6m	RCC	01
4.	MBBR-I	3.5 x 2.0 x 2.6m	RCC	01
5.	MBBR-II	3.5 x 2.1 x 2.55m	RCC	01
6.	Tube Settler	3.5 x 2.6 x 2.455m	RCC	01
7.	Filter Feed Tank	3.5 x 1.9 x 2.30m	RCC	01
8.	Treated Water tank	7.5 x 2.0 x 2.6m	RCC	01
9.	Sludge Drying beds	2.0 x 2.0 x 1.25m	BW/RCC	03
10.	Foundation for Air blower	0.1 x 0.5 x 0.5m	RCC	02
11.	Foundation for Pumps	0.3 x 0.5x 0.2m	BW	12
12.	Foundation for MGF& ACF	Ø1.25 x 0.5m	BW	02
13.	Panel room	3.0 x 3.0 x3.0m	BW/RCC	01
14.	Shed for blower & pump	Suitable	—	01

SEWAGE TREATMENT PLANT BATTERY LIMITS

Our scope of work would be restricted to the following

- **Raw effluent**

- at the bar screen chamber

- **Treated waste**

- at the discharge of the clear water tank at the specified flow pressure

- **Electrical**

- at the inlet of the Panel to be provided by us along with your 3TPN MCCB and as assured supply of 410-450V 3Ø supply. Earthing to be provided to us at site.

- **Sludge & waste of process**

- on the sludge bed surface.

- **General**

Within the STP area

SCHEDULE OF EXCLUSIONS

- ⊕ Our supplied will be restricted to the items included in the technical data. The list of exclusions from our supply is given below.
- ⊕ Water, Power and process chemical including lubricants are to be supplied free of charge.
- ⊕ Incomers to the panel along with your TPN MCCB, Earthling and on assured supply of 410-450V, 3Ø Supply.
- ⊕ Piping to the inlet of equalization tank the specified and pressure and from the outlet of secondary clarifier at a pressure of 0.1 bar.
- ⊕ All consumable like power, water, chemicals and lubricants required for the initial startup of the plant and normal operation of the plant.
- ⊕ Unloading, handling and safe storage of material at site.
- ⊕ Painting of civil structure.
- ⊕ Testing facility of raw and treated water.
- ⊕ Illumination and plain operating space in the plant room.
- ⊕ All suppliers works and services not specifically mentioned as forming part of our proposal.
- ⊕ Accommodation free of cost for our technical staff

SCOPE OF WORK

1. We will supply, erection & pre-commissioning of mechanical equipments.
2. We will visit the site for coordination of work with civil contractor so that no problems arrive for erection of mechanical equipment at later state.
3. All electrical work such as cable laying, panel fitting, lighting, motor connection.
4. Painting of all MS structures.
5. Display board of equipment & Process flow.
6. Structure drawings, design for civil work.

COMMERCIAL

- Our prices for complete supply & erection for the Mechanical & Electrical & including the cost of civil for STP

S.N.	DESCRIPTION	Category	QTY	UOM	Rate	Amount
1	Bar Screen Chamber	Civil	1	No.	Clint Scope	Clint Scope
2	Oil trap	Civil	1	No.		
3	Equalization Tank	Civil	1	No.		
4	MBBR	Civil	2	No.		
5	Tube Settler	Civil	1	No.		
6	Filter Feed Tank	Civil	1	No.		
7	Treated Water tank	Civil	1	No.		
8	Sludge Drying beds	Civil	3	Nos.		
9	Foundation for Air blower	Civil	2	Nos.		
10	Foundation for Pumps	Civil	6	Nos.		
11	Foundation for MGF& ACF	Civil	2	Nos.		
12	Panel room/Shed	Civil	1	No.		
13	Shed for blower & pump	Civil	1	No.		
14	Bar Screen	Mech.	1	No.		
15	Pump with motor (Feed & sludge pump)	Mech.	4	Nos.		
16	Pump with motor (Filter feed pump)	Mech.	2	Nos.		
17	Root Blower with motor	Mech.	2	Nos.		
18	Bubble diffuser	Mech.	30	Nos.		
19	Multi grade Pressure filter	Mech.	2	No.		
20	Chemical dosing pump	Mech.	2	Nos.		
21	Chemical Dosing Tank	Mech.	2	Nos.		
22	Inter connecting Pipelines & Fittings	Mech.	1	Lot		
23	Elec. Panel & Laying of cabling with cable	Elec.	1	Lot	2,00,000.00	2,00,000.00
24	Electro Magnetic flow meter	Elec.	1	Nos.	1,00,000.00	1,00,000.00
25	Structure drawing for civil const.	Gen	1	Lot		
26	Erection of piping & Equipment	Gen	1	LS		
Total						8,75,000.00

GST Extra 18% etc.

TERMS AND CONDITION

FOR SUPPLY & ERECTION:

- 1. PRICE BASIS** Price quoted is ex work- Shahjahanpur and are exclusive of all taxes, duties & unloading charges.
- 2. DELIVERY** The delivery period will be 75 days, delivery period quoted will be reckoned from the date of receipt of technically and commercially clear order with advance against the order.
- 3. WARRANTEE** The equipment supplied by us shall be warranted for 12 months from the date of installation for any manufacturing defect. However, defect arise due to mishandling incorrect operation, wear & tear shall be entertained with reasonable charge.
- 4. VALIDITY** Our offer rate is valid for 30 days, from the submission of offer.
- 5. TAXES** GST as applicable will be paid extra.
Any other taxes & duties which are not specified in this proposal or any variation in taxes & duties as announced by state/Union Govt. will be charged as actual at the time of supply and erection.

6. PAYMENT TERMS

A. FOR SUPPLY & ERECTION

- A) 50% advance along with the technically and commercially clear purchase order.
- B) 25% against proforma invoice for dispatch of the material
- C) 15% Time of Material received at site
- D) 10% after completion of erection work.

From **Grivanta Pvt. Ltd.**

Address - B-84, VIMAL NAGAR, KAMTA, LUCKLOW-226028

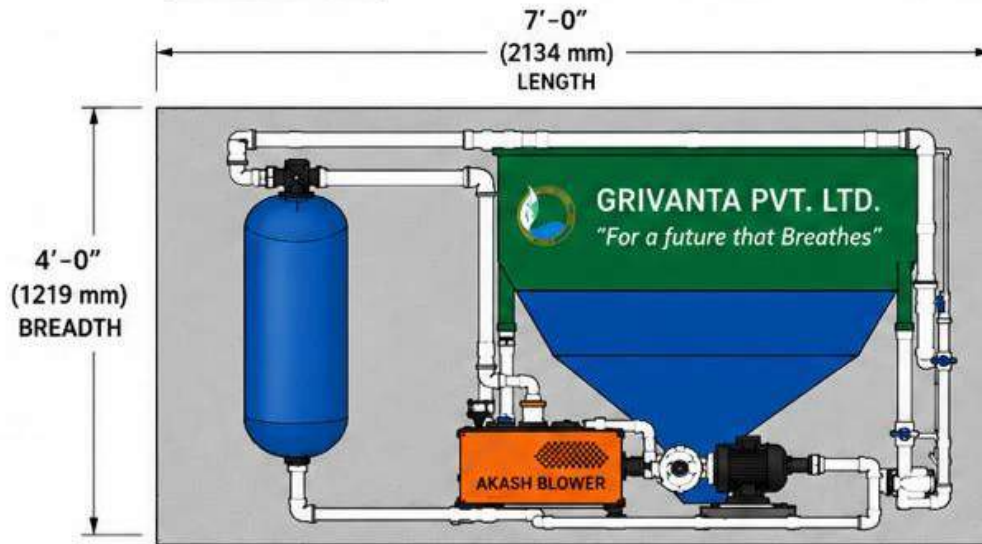
Email id – grivanta@gmail.com

Contact Details: 8004257477

GRIVANTA PVT. LTD.

10 KLD SEWAGE WATER TREATMENT PLANT - LAYOUT

PLAN VIEW (TOP)



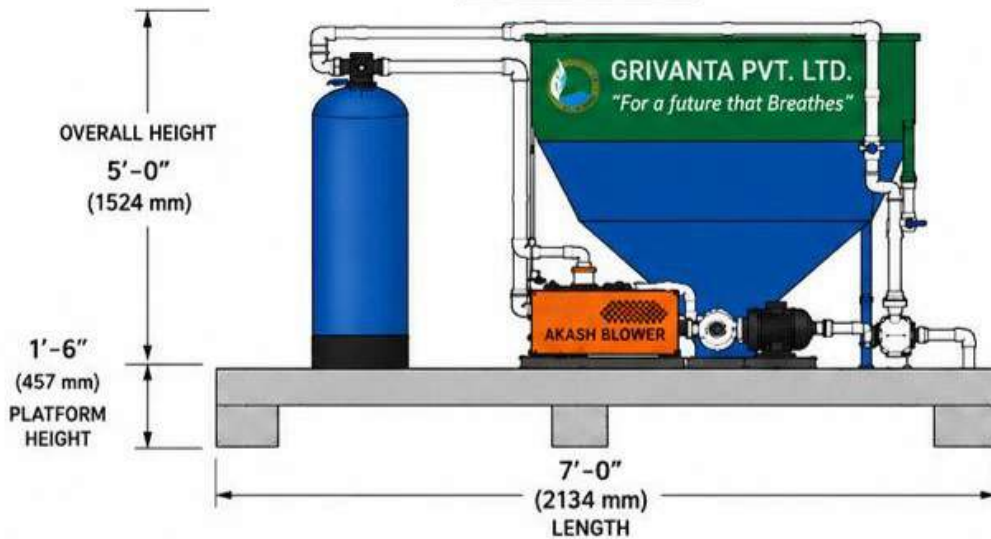
LEGEND

NO.	DESCRIPTION	QTY.
1	FILTER VESSEL	1 NO.
2	REACTION TANK / HOPPER UNIT	1 NO.
3	AKASH BLOWER	1 NO.
4	PIPING & VALVES	AS PER LAYOUT
5	CONCRETE PLATFORM	1 NO.

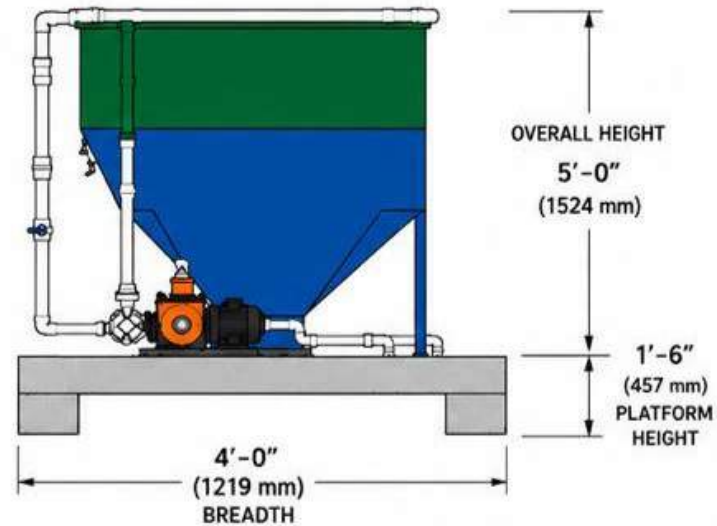
GENERAL NOTES

- ALL DIMENSIONS ARE IN FEET [mm].
- CONCRETE PLATFORM SIZE: 7'-0" (L) x 4'-0" (W) x 1'-6" (H)
- PROVIDE DRAIN NEAR PLANT AREA.
- FOR ANY INQUIRIES PLEASE CONTACT: 8004257477

FRONT ELEVATION



SIDE ELEVATION



PLANT DIMENSIONS: LENGTH = 7'-0" (2134 mm) | BREADTH = 4'-0" (1219 mm) | PLATFORM HEIGHT = 1'-6" (457 mm) | OVERALL HEIGHT = 5'-0" (1524 mm)